

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 578
(To be answered on the 6th February 2025)**

DEVELOPMENT OF PARANDUR AIRPORT

**578. DR. T SUMATHY ALIAS
THAMIZHACHI THANGAPANDIAN**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of action taken by the Government in respect of the development of Parandur airport in Tamil Nadu;
- (b) whether the Government provides any assistance to the State Government of Tamil Nadu for the development of Parandur airport and if so, the details thereof; and
- (c) whether the Government is providing assistance to the State for compliance like soil testing, etc. for the construction of the airport and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (c): Tamil Nadu Industrial Development Corporation Limited (TIDCO), a Government of Tamil Nadu Enterprise had submitted an application to Ministry of Civil Aviation (MoCA) for grant of 'Site Clearance' for development of a Greenfield airport at Parandur, Kancheepuram District, Tamil Nadu. In August, 2024, MoCA granted Site Clearance approval to TIDCO for development of Greenfield Airport at Parandur, Tamil Nadu. Thereafter, application for grant of 'In-Principle' approval has been received from TIDCO.

As per the GFA Policy, 2008, the responsibility for implementation of the Greenfield airport project including land acquisition, funding, R&R etc. lies with the concerned airport developer or the State Government, as the case may be. The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure etc.
